(c) Itanks have been advised to strengthen their monitoring and control system and vigilance machinery and award deterrent punishment to the staff found Riu'lty.

Introduction of automatic licensing system

396, DR. C. SILVERA: Will the Minister of COMMERCE be pleased to state[1].

(a) wtoether it is a fact that the Indian Couw.il *at* Small and Medium Exporters has uigal Government to do away with the suppleinintary licensing system and introduce omatic licensing system procedure to facilitate the 'actual users to obtain basic Import material;

(b) if so, what are the details thereof; and

(c) what action Government have takeai thsreon and by when it is likely to be intro luced and the items to be covered under the ; system?

THE MINISTER OF COMMERCE (SHRI ARIUN SINGH); (a) No. Sir.

(b) and (c) Do not arise.

उत्तर प्रदेश में "बृजभूमि" का विकास

307. **श्री अशिवनी कुमार :**
श्री प्यारे लाल खंडेलवाल :
श्री शंकर सिंह बाघेला :

क्या **संसदीय कार्य और** पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) मथुरा तथा वृन्दावन, गोकुल, नन्दगांव, बरसाने इत्यादि जैसे अन्य स्थानों में प्रति वर्ष कितने पर्यटक आते हैं ;

(ख) इन स्थानों में सरकार ने पर्यटकों को कौन-कौन सी सुविधाएं उपलब्ध कराई हैं ;

(ग) पर्यटन विभाग इन सुविधाओं पर प्रति वर्ष कितना व्यय करता है ; और

(घ) बृज-भूमि परिक्रमा विकास के मास्टर प्लान की प्रमुख विशेषताएं क्या हैं और इनमें से प्रत्येक के संबंध में अब तक कितनी प्रगति हुई है और निकट भविष्य में क्रियान्वित किए जाने वाले उन प्रस्तावों के मसौदे का ब्यौरा क्या है ?

संसदीय कार्य और पर्यटन मंत्री (श्री एच० के० एल० भगत) : (क) देश में विभिन्न स्थानों की यात्रा कर रहे पर्यटकों के आंकड़े नहीं रखे जाते ।

(ख) और (ग) पर्यटक आधार-संरचना को विकसित करने के लिए किसी राज्य को निधियां आवंटित नहीं की जाती। राज्य सरकारों से प्रस्तावों के प्राप्त होने पर उनके गुण-दोष के आधार पर जांच की जाती है और सहायता प्रदान की जाती है। विभाग भारतीय यात्री आवास विकास समिति के जरिए वृन्दावन में 13.5 लाख रुपयों की कुल अनुमानित लागत से एक यात्रिका का निर्माण कर रहा है। रास लीला मंच के निर्माण के लिए 1.15 लाख रुपयों की एक राशि भी स्वीकृत की गई है।

(घ) बृजभूमि मास्टर योजना श्री कृष्ण के जीवन से संबंध रखने वाले विभिन्न केन्द्रों को सम्मिलित करती है । इसमें बृज भूमि के संरक्षण, सफाई और विकास की परिकल्पना की गई है । स्कीम में पर्यटकों के लिए आवास आदि जैसी सुख सुविधाओं की व्यवस्था भी शामिल की गई है। मास्टर योजना को राज्य सरकार के जरिए कार्यान्वित कराया जाएगा ।

रूस को बासमती चावल का निर्यात

308. **श्री सत्य प्रकाश मालवीय :** क्या **वाणिज्य मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विगत जून-जुलाई में एक फर्म ने खुले साधारण

लाइसेंस के तहत बम्बई से रूस को मालवाहक जहाज से 15 हजार टन बासमती चावल भेज था परंतु उसे वापिस भेज दिया गया क्योंकि कुल प्रेषित माल का 20 प्रतिशत ही बासमती चावल था ; और

(ख) उक्त फर्म का क्या नाम है वह फर्म कहां स्थित है, तथा इसके मालिक अथवा भागीदारों के नाम तथा पते क्या-क्या हैं ?

वाणिज्य मंत्री (श्री अर्जुन सिंह) : (क) तथा (ख) जून-जुलाई, 1985 के दौरान भारत से रूस को निर्यात किए गए बासमती चावल के वापस आने के बारे में सरकार को कोई जानकारी नहीं है ।

Malpractices in the New India Assurance Co. Ltd. Allahabad unit.

309. SHRI SATYA PRAKASH vlALAMYA: Will the Minister of FINANCE be pleased to state:

(a) A nether Government have received any complaints from the National Federation ot General Insurance Employees Union, Allahabad Branch regarding malpractices and corruption prevailing at Allahabad Unit of the New India Assu-rance Company Limited (a subsidiary of the General insurance Corporation); and

(b) if so, what are the details thereof and whether any inquiry has been instituted in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) Yes, Sir. Government received some re-presentalions|complaints from the New India Assurance Company Limited Employees Onion (affiliated to National Federation *ot* the General Insurance Employees Union), Allahabad, making demands like job rotation, overtime payment, enhancement ot Daily Allowance, etc., and also about certain alleged malpractices prevalent nt Allahabad Unit of New India AstfuiUHH' Company Ltd. The allegations we»* at r substantiated on enquiry.

Unearthing of Black Money

310. SHRI SATYA PRAKASH MAL-AVIYA: Will the Minister of FINANCE be pleased to state:

(a) what steps Government have taken to unearth black money during the months of Aligns^ September and October, 1985; and

(b) what is the quantum of black money unearthed during the above period and from whom unearthed with details?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI); (a) and (b) On the basis of enquiries made and/or other information available with them, the competent income-tax authorities carry out survey and search operations to unearth black money from time to time. The number of search operations carried out during the months of August, September and October, 1985 is as under:

Month	No. of searches
August, 1985 . . .	814
September, 1985 . . .	562
October, 1985 . . .	410

Keeping in view the large number of cases, it is not practicable to furnish details of each and every case. However, if the Hon'ble Member desires to know the details °f some particular case, the same can be furnished.

Recovery of excise duty from M/s. National Tobacco Company, Calcutta

311. SHRI SATYA PRAKASH MAL-AVIYA: Will the Minister of FINANCE be pleased to refer to the answer to Unstayed Question 732 given in the Rajya Sabha on th 30th July, 1985 and state:

(a) whether adjudication proceedings regarding the recovery of about Rs. 4.08